

**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE**

**HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH**

**ON THE 5<sup>th</sup> OF JULY, 2024**

**MISC. APPEAL No. 3037 of 2023**

*(BRANCH MANAGER UNITED INDIA INSURANCE CO. LTD.*

*Vs*

*RAMKESH LODHI AND OTHERS)*

**Appearance:**

*(BY NONE FOR THE APPELLANT)*

*(BY SHRI J.P. SINGROL - ADVOCATE FOR RESPONDENT)*

**ORDER**

None appeared for the appellant, even in the passover round.

It appears that the appellant has lost interest in prosecuting the matter.

Accordingly, the appeal stands dismissed for want of prosecution.

**(AVANINDRA KUMAR SINGH)  
JUDGE**

VSG

